

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 25-7-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/147/IB/2018
NAME OF THE PETITIONER : BAVANI SECURITY & NIGHT PATROL
NAME OF THE RESPONDENTS : MADRAS FERTILIZERS LTD
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
1.	M/s. Bavani Security & Night Patrol	R. RAGAVENDRAN	<i>[Signature]</i> 25/07/18
2.	Madras Fertilizers Ltd. (Respondent)	Geethanjali for M/s. Aiyar + Dolia	<i>[Signature]</i> Geethanjali

ORDER

Counsel representing Petitioner/Financial Creditor present. Counsel for respondent present and submitted that a review application has been filed before the High Court of Madras (S.R.43143/2018) and that the matter is being pursued to get the same listed for hearing. At request, time is enlarged for submitting the status of the case pending in the High Court of Madras. **Put up on 13.08.2018.**

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(S VIJAYARAGHAVAN)
Member (Technical)

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(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)